

(c) The reactors used in the nuclear power plants are of proven design and no complaints have been received about them.

Independent bodies involved in checking corruption

*364. SHRIMATI N.P. DURGA:

DR. ALLADI P. RAJKUMAR:

Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to restructure all independent bodies which are involved in checking corruption;

(b) if so, the details thereof; and

(c) the measures taken to check corruption in high places?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI VASUNDHARA RAJE): (a) to (c) The Central Vigilance Commission is an independent organisation involved in checking corruption. A Bill, titled as 'The Central Vigilance Commission Bill, 1999, as reported by the Joint Parliamentary Committee' to confer statutory status upon the Central Vigilance Commission is pending for consideration and passing in the Lok Sabha.

The Central Vigilance Commission being an apex anti-corruption organisation in the country has been advising appropriate action against the public servants involved in corruption cases referred to it for advice and has also issued a number of instructions/guidelines in order to check corruption.

Retrenchment of workers

*365. SHRI R. S. GAVAI: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that retrenchment of workers was more witnessed during the last financial year in comparison to previous three years;

(b) if so, the details of retrenchment during the previous three years;

(c) the reasons behind increase in retrenchment process; and